## GOVERNMENT OF INDIA MINES LOK SABHA

UNSTARRED QUESTION NO:1912 ANSWERED ON:08.03.2013 INSPECTION BY INDIAN BUREAU OF MINES Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

## Will the Minister of MINES be pleased to state:

- (a) whether the Indian Bureau of Mines (IBM) has carried out any inspection for promotion of conservation and scientific development of mineral resources and ensuring protection of environment in mining areas of the country;
- (b) if so, the details thereof indicating inspection carried out and violation noticed along with the action taken/to be taken thereon by IBM during each of the last three years and the current year, State/UT-wise;
- (c) whether on-line registration and reporting system for implementation of amended Rule 45 of the Mineral Conservation and Development Rules (MCDR), 1988 has been effected by the IBM;
- (d) if so, the details thereof; and
- (e) the extent to which the on-line registration and reporting system has been accessed by various stakeholders during the said period?

## Answer

## THE MINISTER OF MINES (SHRI DINSHA PATEL)

- (a) and (b): Yes, as per the provisions of Mineral Conservation and Development Rules (MCDR), 1988, IBM carries out periodical inspections of mines to monitor conservation of minerals, systematic and scientific mining and protection of environment in the leasehold areas of minerals other than minor minerals, coal and Atomic minerals. The details of inspections undertaken during last 3 years and current year (Upto February 2013) alongwith action taken thereon are given in Annexure-I.
- (c): Yes, IBM has commenced on-line registration for implementation of amended Rule 45 of MCDR, 1988.
- (d) and (e): Status of on-line registration as on 4.2.2013 of leases, other than minor minerals, as provided under Rule 45 of MCDR, 1988, is given in Annexure-II. State-wise Registration issued to Traders, Exporters, Storage, End user as on 4.3.2013 is given in Annexure-III. Status of on-line submission of returns for various minerals from different regions is given in Annexure-IV. Log-in ID and passwords have been provided to all State Governments and Union Territories to view the online returns submitted by the mine owners.